

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2096
ANSWERED ON 20/12/2022

PMGSY IN BACKWARD AND TRIBAL DOMINATED AREAS

2096. SHRI ARUN KUMAR SAGAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the roads constructed along with the roads to be constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country especially in the backward and tribal dominated areas;
- (b) whether all the roads constructed or being constructed are as per the prescribed norms in this regard; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Rural Roads is a State subject. Pradhan Mantri Gram Sadak Yojana (PMGSY-I) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States, Himalayan Union Territories, certain other specified areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. The mandate of PMGSY was subsequently widened to include new intervention. PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Kms of the existing rural road network. Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in the year 2016 for construction/upgradation of strategically important roads chosen in the 44 worst affected LWE districts and adjoining districts in the 9 States. PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals among the others.

All the projects under PMGSY-I & II have already been sanctioned to the States/UTs. Under RCPLWEA, all the works have been sanctioned except 4 bridges of Maharashtra. Under PMGSY-III, against allocated target of 1,25,000 Km, the Ministry has so far sanctioned 91,371 Km. The status of implementation of PMGSY-I, II, III and RCPLWEA as on 15.12.2022 is given below:-

Road length (in Km)			
Name of Vertical	Sanctioned	Completed	Balance*
PMGSY-I	6,45,395	6,20,916	9,189
PMGSY-II	48,873	48,330	1,038
PMGSY-III	91,371	46,404	44,461
RCPLWEA	12,100	6,575	5,475
Total	7,98,739	7,22,225	60,163

*Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies etc.

The state wise details of road length sanctioned, completed and balance for completion is given in **Annexure-I**. The district wise details of status of projects sanctioned under PMGSY in all the districts including backward and tribal dominated districts can be accessed at omms.nic.in->Progress Monitoring->State MPR Abstract Report.

(b) & (c) Rural Roads are constructed under PMGSY as per the various codes and manuals of IRC including specifications for rural roads of Ministry of Rural Development, which are updated from time to time.

The details of IRC Codes & Manual being used in the construction of Rural Roads under PMGSY is given at **Annexure-II**.

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No. 2096 to be answered on 20/12/2022

State wise details of road length sanctioned, completed and balance under PMGSY

Sr.No.	State/ UT Name	Road length sanctioned (km)	Road length completed (km)	Balance road length (km)
1	Andaman And Nicobar Islands	200	50	149
2	Andhra Pradesh	18,973	16,880	1,555
3	Arunachal Pradesh	14,384	13,112	1,236
4	Assam	32,420	30,768	1,507
5	Bihar	65,576	56,580	7,103
6	Chhattisgarh	45,612	41,902	2,485
7	Goa	156	155	0
8	Gujarat	15,731	14,370	1,182
9	Haryana	8,111	7,477	583
10	Himachal Pradesh	22,295	20,728	1,259
11	Jammu And Kashmir	20,326	17,782	2,215
12	Jharkhand	30,576	27,642	2,306
13	Karnataka	23,978	22,550	1,340
14	Kerala	4,577	3,834	708
15	Ladakh	1,207	1,013	174
16	Madhya Pradesh	93,640	86,742	3,778
17	Maharashtra	30,947	27,039	3,310
18	Manipur	11,673	10,506	1,160
19	Meghalaya	4,755	4,040	692
20	Mizoram	4,483	4,241	225
21	Nagaland	4,382	4,158	225
22	Odisha	74,724	66,011	6,277
23	Puducherry	106	15	91
24	Punjab	10,364	8,863	1,461
25	Rajasthan	75,667	72,760	587
26	Sikkim	4,915	4,577	278
27	Tamil Nadu	23,708	22,123	1,411
28	Telangana	14,555	12,094	2,174
29	Tripura	5,470	4,783	514
30	Uttar Pradesh	77,050	63,847	12,093
31	Uttarakhand	20,277	19,143	943
32	West Bengal	37,899	36,441	1,141
Total		798,739	722,225	60,163

**Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies etc.*

Annexure referred to in reply of parts (b & c) of the Lok Sabha Unstarred Question No. 2096 to be answered on 20/12/2022

Details of IRC Codes being used in during construction of Rural Roads under PMGSY

IRC:16-2008	Standard Specifications and Code of Practice for Prime and Tack Coat (Second Revision)
IRC:19-2005	Standard Specifications and Code of Practice for Water Bound Macadam (Third Revision)
IRC:37-2018	Guidelines for the Design of Flexible Pavements” (Fourth Revision)
IRC:40-2002	Standard Specifications and Code of Practice for Road Bridges, Section IV – (Brick, Stone and Cement Concrete Block Masonry) (Second Revision)
IRC:44-2017	Guidelines for Cement Concrete Mix Design for Pavements (Third Revision)
IRC:75-2015	Guidelines for the Design of High Embankments (First Revision)
IRC:52-2019	Guidelines for the Alignment Survey and Geometric Design of Hill Roads (Third Revision)
IRC:SP:20- 2002	Rural Roads Manual (Under Revision)
IRC:SP:48- 1998	Hill Road Manual
IRC:SP:58- 2001	Guidelines for Use of Fly Ash in Road Embankments
IRC:SP:59- 2019	Guidelines for Use of Geo synthetics in Road Pavements and Associated Works (First Revision)
IRC:SP:62- 2014	Guidelines for Design and Construction of Cement Concrete Pavements for Low Volume Roads (First Revision)
IRC:SP:63- 2018	Guidelines for the Use of Interlocking Concrete Block Pavement (First Revision)
IRC:SP:68- 2022	Guidelines for Construction of Roller Compacted Concrete Pavements (First Revision)
IRC:SP:72- 2015	Guidelines for the Design of Flexible Pavements for Low Volume Rural Roads” (First Revision)
IRC:SP:77- 2008	Manual for Design, Construction & Maintenance of Gravel Roads
IRC:SP:78- 2008	Specifications for Mix Seal Surfacing (MSS) Close-Graded Premix Surfacing (CGPS)
IRC:SP:82- 2008	Guidelines for Design of Causeways and Submersible bridges
IRC:SP:83- 2018	Guidelines for Maintenance, Repairs & Rehabilitation of Cement Concrete Pavements (First Revision)
IRC:SP:98- 2020	Guidelines for the use of Waste Plastic in Hot Bituminous Mixes (Dry Process) in Wearing Courses (First Revision)
IRC:SP:100- 2014	Use of Cold Mix Technology in Construction and Maintenance of Roads Using Bitumen Emulsion
IRC:SP:103- 2014	Guidelines on Tree Plantation along Rural Roads
IRC:SP:116- 2018	Guidelines for Design and Installation of Gabion Structures
IRC:SP:121- 2018	Guidelines for Use of Iron, Steel and Copper Slag in Construction of Rural Roads
IRC:SP:126- 2019	Guidelines for the Design and Construction of Low Volume Rural Roads Using Jute Geotextiles
IRC:SP:129- 2022	Guidelines for the Design and Construction of Roads using Coir Geotextiles
IRC:SP:133- 2022	Guidelines on Reducing Carbon Footprint of Road Projects
IRC:SP:135- 2022	Manual for the Design of Hot Bituminous Mixes
IRC:109-2015	Guidelines for Wet Mix Macadam (First Revision)
IRC:110-2005	Standard Specifications and Code of Practice for Design and Construction of Surface Dressing
IRC:117-2015	Guidelines for the Structural Evaluation of Rigid Pavement by Falling Weight Deflectometer
MoRD Specifications For Rural Roads (First Revision- 2014)	